APPELLATE TRIBUNAL FOR ELECTRICITY <u>NEW DELHI</u>

Dated: 25.09.2025

Sub. Revised Judges Roster for 26.09.2025.

Court-II on 26.09.2025.

Court No.	Day(s) & Time	Bench	Assignment
Court-II	26.09.2025	Hon'ble Mr. Virender Bhat	All matters in connection with
[P&NG Bench]	Friday	Judicial Member	the Petroleum and Natural
	10.30 AM 10.30 AM to till hearing of all P&NG matters listed.	AND Hon'ble Mr. Bhupinder Singh Bhalla Technical Member (P&NG)	Gas Regulatory Board Act, 2006 assigned to Court-II
Court-II	26.09.2025	Hon'ble Ms. Seema Gupta	All matters (admission/IAs
[Electricity	Friday	Technical Member (Electricity)	and part heard matters of
Bench]	(After hearing of P&NG matters)	AND Hon'ble Mr. Virender Bhat Judicial Member	this Bench) in connection with the Electricity Act and the Energy Conservation Act

This issues with the approval of the competent authority.

Sd/(**Registrar**)

Copy to:

PPS to Hon'ble Chairperson

PPS/PS to all Hon'ble Members

PA to Ld. Registrar

PS to Dy. Registrar (NS)

Steno to Dy. Registrar (MJS)

Shri Jatin Chawla, Assistant

Shri Jaiom, LDC

Shri Dhruv, Office Assistant (IT)

All Notice Boards